

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION No.3171  
TO BE ANSWERED ON 19.03.2025**

**Import of Coal**

**3171. SHRI RAJESH RANJAN:**

Will the Minister of **Coal** be pleased to state:

- (a) whether the public and private sector companies of the country are importing coal;  
 (b) if so, the quantity and monetary value of the coal imported by the public and private Sector companies during the last three years;  
 (c) whether it is a fact that the calorific value of imported coal, especially anthracite, sub-bituminous and lignite coal especially anthracite, sub-bituminous and lignite coal is low and if so, the details thereof;  
 (d) whether some private companies are importing low-quality coal and selling it to the Government or Government undertakings/institutions at high price and if so, the details thereof;  
 (e) whether the Government has established any standard protocols or regulatory bodies to prevent the import of low-quality coal; and  
 (f) if so, the details thereof?

**Answer**

**MINISTER OF COAL AND MINES  
(SHRI G. KISHAN REDDY)**

**(a)&(b):** Yes, Sir. The details of quantity and value of imported coal during the last three years are given below: -

(Quantity in Million Tonne & Value in Rs. in Crore)						
Year	Coking Coal		Non-Coking Coal		Total Coal	
	Quantity	Value Rs.	Quantity	Value Rs.	Quantity	Value Rs.
2021-22	57.12	102790.83	151.50	125993.289	208.63	228784.12
2022-23	56.05	153839.97	181.62	229744.40	237.67	383584.38
2023-24	58.81	133000.36	205.72	177215.09	264.53	310215.45

Further, some State Generating Companies (Gencos) & Independent Power Producers (IPPs) were supplied coal imported by CIL under the Ministry of Power (MoP) mandate dated 28.04.2022 & Ministry of Coal (MoC) direction dated 31.05.2022, during the period from Sept' 22 to Jan' 23, company-wise details of which are as under:

(Quantity in Tonne; Value in Rs. in crore)

S.N.	Name of Coal Importer	Category	Quantity of Imported Coal Purchased	Monetary Value
1	KSK Mahanadi	Private	93,253.03	127.49
2	Jindal India Thermal Power Ltd	Private	43,276.20	62.29
3	RattanIndia Power	Private	11,590.86	14.65
4	Sai Wardha	Private	22,422.22	30.99
5	Tamil Nadu Generation and Distribution Corporation Ltd	Public	69,907.00	100.59
6	Lanco Amarkantak	Private	10,408.69	14.42

7	Karnataka Power Corporation Ltd	Public	32,367.86	41.92
8	Dhariwal Infrastructure	Private	38,341.90	53.45
9	Adhunik Power & Natural Resources Ltd	Private	30,916.52	47.68

NLC Tamil Nadu Power Ltd. (NTPL), a subsidiary company of NLC India Ltd. (NLCIL), operates 2x500 MW Thermal Power station in Tuticorin, Tamil Nadu. It is currently procuring imported coal. The details of Coal imported by NLCIL during last three years are as under:

Sr. No	Period	Quantity in Metric Tons	GCV in Kcal/kg	Amount in INR (Crores)
1	2022-23	6,61,493	5800 ARB	918.46
2	2023-24	3,65,896	5800 ARB	290.88
3	2024-25	8,26,440	5800 ARB	788.41

NTPC has informed that the average GCV of Imported coal is 5000 Kcal/kg. The NTPC placed Country Neutral contracts for the imported steam coal through international competitive bidding process. Supplier sourced coal from outside India as per specification defined in the contracts, however, majority of coal is being supplied from Indonesia and some of the coal from Australia.

(c): As coal is kept under the Open General License (OGL), the geological characteristics (anthracite, sub-bituminous and lignite etc.) of coal imported in the country is not known. In so far as coal imported by Coal India Limited (CIL) as above is concerned, the Purchase Order placed with the Vendor mentioned the following quality specifications:

Parameters	UNIT	Specified Range
Total Moisture (ARB) + Ash(ADB)	%	Upto 40%
Gross Calorific Value (ARB)	Kcal/ Kg	Not less than 4700
Sulphur (ADB)	%	Upto 1.00% Max
Size	MM	Upto 50 mm However, size of coal less than 2.36 mm shall not be more than 10% of the quantity received at power plant
Fixed Carbon(ADB)	%	30-50% Typical
Volatile Matter(ADB)	%	25%-45%
HGI	-	45-60
IDT under reducing atmosphere	Deg Centigrade	1100 Minimum
Extraneous Material	MT	Nil

NTPL is procuring HGCV import coal having GCV 5800 kcal/kg for blending purposes only with low domestic coal of GCV 3250 kcal/kg in the ratio of 30:70 respectively.

(d): As per the current import policy, coal is kept under the Open General License (OGL) and consumers are free to import coal from the source of their choice as per their contractual prices on payment of applicable duties. Ministry of Coal has no role in any imported Fuel Supply Contract between the parties and its execution.

(e)&(f): Does not arise in view of (d) above.

